

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-26(PB)/2019

IN THE MATTER OF:

Mohit Gupta

.... Applicant/petitioner

v.

Shree Varhdman Infraheight Pvt. Ltd.

.... Respondent

Under Section 7 of IBC

Order delivered on 28.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Varun Tandon, Mr. Akshay Srivastava, Adv.

For the Respondent(s): Mr. Dhruv Bansal, Adv.

ORDER

No rejoinder has been filed despite the time granted, although reply has been filed on 06.03.2019.

List for arguments on 16.04.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)